BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 185/9/NCLT/AHM/2017 C.P. (I.B) No. 186/9/NCLT/AHM/2017 C.P. (I.B) No. 187/9/NCLT/AHM/2017 C.P. (I.B) No. 188/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

Name of the Petitioner:

Vishal Vinodbhai Matadar

Name of the Petitioner:

Neelam Vishal Matadar

Name of the Petitioner:

Mita Ritesh Matadar

Name of the Petitioner:

Jagannath Ind. Estate Owners Associatition

V/s.

Name of the Respondent:

Anil Tradecom Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

SHRIRAJKHANBETE with RAHEEL PATEL

Spelambelo

NANAVATI Associates

ORDER

None present for Operational Creditor/Petitioner. Learned Advocate Mr. Shriraj Khambete with Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Respondent.

Insolvency and Bankruptcy Board of India by its letter dated 03.01.2018 recommended the name of Mr. Abhishek Nagori, Address: 330/348, Third Floor, Tower-A, Atlantis K-10, Opposite Vadodara Central, Sarabhai Main Road,

Vadodara-390007 Email: <u>jlnusb@gmail.com</u>, Mobile No. 9426075397 Insolvency professional to act as interim Resolution Professional.

Hence, Mr. Abhishek Nagori, Address: 330/348, Third Floor, Tower-A, Atlantis K-10, Opposite Vadodara Central, Sarabhai Main Road, Vadodara-390007 Email: jlnusb@gmail.com, Mobile No. 9426075397 is appointed as interim Resolution Professional for a period of 30 days.

There shall be public announcement of Corporate Insolvency Resolution process as per section 15 of the Code as contemplated in section 13(10(b0 of the Code in one English Newspaper and one Regional Newspaper having circulation where the Registered office of company is located.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 08th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL